GOVERNMENT OF INIDA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN)

LOK SABHA

UNSTARRED QUESTION NO.5808 TO BE ANSWERED ON 03.04.2018

BUDGET FOR DIVYANGJANS

5808. SHRI BHAIRON PRASAD MISHRA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) Whether the Government has made any new provisions in the Budget 2018-19 for the Persons with Disabilities (Divyangjan).
- (b) if so, the details thereof;
- (c) whether the budget has been increased for the said purpose; and
- (d) if so, the details thereof;

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

- (a) to (b) The Union Budget 2018-19 has not introduced any new provisions solely for Persons With Disabilities (Divyangjan). However, certain provisions in the Budget 2018-19 have a bearing on Persons With Disabilities. These include:-
- (i) A standard deduction of Rs. 40,000/- from income under the head 'Salaries' has been introduced in lieu of the present exemption in respect of transport allowance and reimbursement of miscellaneous medical expenses. However, in case of salaried Persons with Disabilities, the transport allowance at enhanced rate shall continue to be available along with standard deduction of Rs. 40,000/-.
- (ii) Launch of a National Health Protection Scheme to cover over 10 crore poor and vulnerable families, thereby providing coverage upto Rs 5 lakh per family every year for secondary and tertiary care hospitalization.
- (iii) Provisions of escalators in all railway stations with more than 25,000 footfalls.
- (iv) Setting up of a model aspirational skill centre in every district of the country.
- (c) & (d) The total budgetary allocation for this Department for the year 2018-19 is Rs 1070 crore as against budget allocation of Rs 855 crore during 2017-18 i.e. about 25% increase in budget allocation.
